

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 114/7/JPR/2019  
Under Section 7 of IBC, 2016

**In the matter of:**

**Corporation Bank**

**...Financial Creditor/Applicant**

**Versus**

**Goenka Diamond and Jewels Ltd.**

**...Corporate Debtor/Respondent**

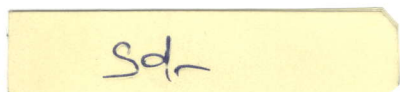
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

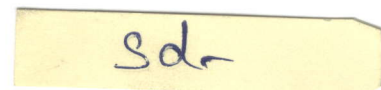
For the Applicant : Suman Choudhary, Adv.  
For the Respondent : Mukul Bhagtani, Adv.

**ORDER**

Heard Ms. Suman Choudhary, Adv. for the Petitioner/ Financial Creditor.  
Mr. Mukul Bhagtani, Proxy counsel appearing on behalf of Mr. Ravi Chirania,  
Adv. for the Respondent/ Corporate Debtor submits that the main arguing counsel  
(Mr. Ravi Chirania) is on legs before the Hon'ble High Court of Rajasthan and  
seeks a short accommodation. List the matter on 04.11.2022.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 28, 2022  
HA